

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:1925
ANSWERED ON:17.12.2013
NPPP
Natarajan Shri P.R.;Patil Shri A.T. Nana

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government is aware that the pharma industry has flayed the National Pharmaceutical Pricing Policy (NPPP), 2012;
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) whether the National Pharmaceutical Pricing Authority (NPPA) has announced huge increase in the prices of essential medicines;
- (d) if so, the details thereof and the reasons therefor along with the impact on the common man as a result thereof; and
- (e) the steps taken by the Government in this regard?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SRIKANT KUMAR JENA)

- (a) As per available records, no such report is under the notice of the Department about flaying the National Pharmaceutical Pricing Policy (NPPP), 2012 by Pharma Industry.
- (b) In view of reply to (a) above, does not arise.
- (c) Pursuant to announcement of National Pharmaceutical Pricing Policy (NPPP), 2012, the Government has notified Drugs Prices Control Order, 2013 (DPCO, 2013) on 15.05.2013. All the medicines specified in the National List of Essential Medicines 2011 (NLEM) have been included in the first schedule of DPCO, 2013 and brought under price control. Out of total NLEM drugs, National Pharmaceutical Pricing Authority (NPPA) has already notified the ceiling prices in respect of 387 medicines upto November, 2013 under provisions of the said order and there has been substantial decrease in prices of such medicines.
- (d) and (e) In view of reply to (c) above, does not arise.